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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 363 of 2017 in TP No. 199/397-398/NCLT/AHM/2016  
C.P. No. 198/397-398/NCLT/AHM/2007**

Coram:


**Present: Hon'ble Ms. MANORAMA KUMARI  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company: Abhsihek Mohan Gupta.  
V/s.  
Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Mr. Nirag Pathak	Adv.	116 Ghosaul Amarchand	
2.	Mr. Shalin Jani	Adv.	Mangal dar and co. 200 Jagran Publication Original Petitioner	

Trisha Baxi for  
Singhi & Co.

Adv.  
**ORDER**

Original Respondent  
No. 5 & 6



None present for Applicant. Learned Advocate Mr. Nirag Pathak with Learned Advocate Mr. Shalin Jani present for Respondent/ Original Petitioner. Learned Advocate Ms. Trisha Baxi present for Original Respondents no. 5 and 6.

List the matter before single bench on 19.12.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 15th day of December, 2017.